

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. MA 125 of 98
(OA 765 of 96)

present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman

Hon'ble Mr. S. Dasgupta, Administrative Member

SURYA DEV ADHIKARI

VS

UNION OF INDIA & ORS.

For the applicant : None

For the respondents: None

Heard on : 26.6.98

Order on : 26.6.98

O R D E R

None appears from either side. This Miscellaneous Application is an application for restoration, of the OA 765 of 96 dismissed on 5.3.98. The Miscellaneous Application is therefore dismissed for default. No order as to costs.


MEMBER (A)


VICE-CHAIRMAN

i.n.